

to Gulf war have been stranded in the New Delhi Railway Station. But it is a matter of fact that despite of repeated writing to the department concerned, no action has been taken regarding the delivery of those commodities. So, I request that the concerned department should take immediate action to make delivery of those items. (Interruptions)

SHRI BRISHIN PATEL (Siwan)
Mr Speaker, Sir, the previous Government had made an announcement in the House that every Member could recommend 15 telephone connections. During the elections the Election Commission had banned implementation on this direction. But after the elections the ban was lifted. Now once again the present Minister-in-charge has imposed a ban on it. I would request you that the Members should not be deprived of such small rights. I would like the hon. Minister of State in the Ministry of Communications to clarify the position as it concerns the rights of the Members.

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAJESH PILOT)
There is no such ban. There had been some irregularities during the tenure of my predecessor Shri Sanjay Singh who was the then Minister of Communications. The vigilance report is still wanted. I have already said that the practice would continue and there is no ban on it.

SHRI MADAN LAL KHURANA (South Delhi) What type of irregularities were there?

SHRI RAJESH PILOT You know better than me.

SHRI RAM PRAKASH CHAUDHARY (Ambala) I would like to submit Sir that I had raised this matter earlier also when you were in the Chair and I am raising it again. Everybody knows that the murders in Punjab are not committed by the

terrorists but by the police. If the police is sent to Bihar or Orissa, crime and murders would come to an end in Punjab. If this cannot be done Punjab Police should be divided in four zones.

[English]

They think they are the Kings of Punjab and Haryana and they are responsible for these killings and murders.

[Translation]

If this is not done, killings and terrorism will continue because the police will continue to help the terrorists. If this is done, terrorism will be wiped out from the State.

SHRI CHANDRA JEET YADAV (Azimghar) Mr Speaker, Sir, the matter to which I want to draw the attention of the House, is of a very serious nature. The Mandal Commission case is in the Supreme Court.

MR SPEAKER That has already been taken up.

SHRI CHANDRA JEET YADAV It is a serious matter. Not every thing has been taken up in this regard. If you can give opportunity to six Members to speak about gold transactions we should also be given an opportunity. I am saying this because this issue concerns the destiny of 52 per cent of the people in the country.

MR SPEAKER Would you like to raise an important matter during zero hour?

SHRI CHANDRA JEET YADAV It is a very important issue today. The way the case is being dealt in Supreme Court, it seems that the Government wants to plead the case half heartedly. The Government is opposed to the backward classes and now it is evident from this case. The Chief Justice of the Supreme Court along with five other Judges said that